

Misuse of NREP and RLEGP Funds by Karnataka

1374. SHRI H. HANUMANTHAPPA:
SHRI VITHALRAO MADHAV-
RAO JADHAV:
SHRI SOHAN LAL DHUSIA:
SHRI HARI SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether he had made any statement that NREP and RLEGP funds are being misused by Karnataka Government;

(b) if so, to what extent these funds have been misused; and

(c) what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) to (c) The facts are being ascertained and will be laid down on the Table of the House.

Revision of SC/ST List

1375. SHRI H. HANUMANTHAPPA:
SHRI VITHALRAO MADHAV-
RAO JADHAV:
SHRI SOHAN LAL DHUSIA:
SHRI HARI SINGH:

Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that Revision of Schedule of SC/ST is pending since long; and

(b) if so, by when Government propose to finalise the revision?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI

SUMATI ORAON): (a) and (b) The Government of India is contemplating comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes. Nevertheless, it is not possible to specify the time limit as any amendment in the existing lists can be done only through an Act of Parliament in view of Articles 341 (2) and 342(2) of the Constitution.

Allotment of Foodgrains to Karnataka

1376. SHRI H. HANUMANTHAPPA:
SHRI VITHALRAO MADHAV-
RAO JADHAV:
SHRI SOHAN LAL DHUSIYA:
SHRI HARI SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the quantity of foodgrains released to Government of Karnataka during the last three years;

(b) whether there has been any decrease in the quantum released recently; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) A statement indicating the required information is attached (see below).

(b) and (c) The allocation of rice to Karnataka, which was 60,000 tonnes in January, 1988, was rationalised to 55,000 tonnes in February, 1988 and further to 45,000 tonnes in June, 1988. This level of allotment has been maintained for the months of July and August, 1988. As regard wheat, their allocation was 25,000 tonnes in February, 1988, 20,000 tonnes in March, 1988 and 15,000 tonnes per month from April 1988 onwards.

Statement

Allotment and offtake of foodgrains (rice and wheat) from the Central Pool for Karnataka for public distribution system during 1985 to 1987

(In '000 tonnes)

Year	Allotment		Offtake	
	Rice	Wheat	Rice	Wheat
1985	414.0	180.0	365.2	69.0
1986	595.0	300.0	586.2	133.5
1987	675.0	300.0	673.7	175.2